

GOVERNMENT OF INDIA
MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
DEPARTMENT OF FISHERIES

LOK SABHA
UNSTARRED QUESTION NO - †1400
ANSWERED ON 28/07/2026

FISH PRODUCTION

†1400. SHRI RAHUL KASWAN:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING be pleased to state:

- (a) the details of projects approved, completed and pending along with the expenditure incurred, employment generated, increase in fish production and progress achieved in exports under the first phase of the Pradhan Mantri Matsya Sampada Yojana (PMMSY) during the last five years, State-wise:
- (b) whether the Government has conducted any independent outcome-based evaluation of the first phase of PMMSY, if so, the details thereof,
- (c) whether the Government has any proposal to launch the second phase of PMMSY, if so the proposed duration, budgetary allocation, major components and the details of the proposed new initiatives relating to inland fisheries, aquaculture, shrimp farming, cold chain, processing and export promotion; and
- (d) whether the Government has any proposal to introduce any new scheme or special incentive package for providing Fish Farmer Producer Organisations (FFPOs) with financial assistance, working capital, marketing, processing, branding and export support and digital market platforms, if so, the details thereof?

ANSWER

THE MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
(SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH)

(a) to (d) : The Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying, Government of India with effect from the Financial Year 2020-21 is implementing the Pradhan Mantri Matsya Sampada Yojana (PMMSY) for holistic development of fisheries and aquaculture sector in the country. The Department of Fisheries, Government of India during the last six years has approved fisheries development projects of 34 States/Union Territories and other implementing agencies amounting to Rs.21,461 crore with Central share of Rs.9,571 crore and a sum of Rs.6,206 crore has been released to various States/UTs and other implementing agencies under PMMSY. State-wise details of the projects approved, central share and funds released during the last six years are furnished at Annexure-I.

The PMMSY during last five years of its implementation has made vital contribution towards augmentation of fish production, enhancement of fisheries exports and creating of livelihood and employment opportunities. The fish production in the country has increased from 141.64 lakh tonne (2019-20) to an all time record of 197.75 lakh tonne (2024-25), creation of direct and indirect employment opportunities to 58 lakh persons in fisheries and aquaculture related activities, increase of fisheries export from Rs.46,663 crore (2019-20) to Rs.73,890 crore (2025-26). The National Institution for Transforming India (NITI) Aayog, Government of India has evaluated the Pradhan Mantri Matsya Sampada Yojana along with other Centrally Sponsored Schemes and the evaluation study while underlining the impact created by PMMSY in the fisheries sector has recommended its continuation. The PMMSY has been continued till September, 2026 in its existing form. During the current financial year (2026-27), a Central budget of Rs.2500 crore has been allocated for this scheme.

The Pradhan Mantri Matsya Sampada Yojana (PMMSY) implemented by the Department of Fisheries, Government of India inter-alia provides financial assistance for setting up of Fish Farmers Producer Organizations (FFPOs) to economically empower the fishers, fish farmers and enhance their bargaining power. The Department of Fisheries, Government of India during the last five years (FY 2021-22 to FY 2025-26) has approved projects worth of Rs.544.86 crore for formation of 2195 FFPOs in the country with support in the form of incubation cost, management cost and equity grant.

Statement referred to in reply to the Lok Sabha Unstarred Question No.1400 for answer on 28th July, 2026 regarding Fish Production: State-wise details of the projects approved, Central share and central funds released during last six years under Pradhan Mantri Matsya Sampada Yojana (PMMSY)

(Rs in crores)

Sl. No.	State/UT	Project Cost	Central Share	Central fund released	Central Liability
1	Andaman and Nicobar Islands	269.84	245.33	17.09	228.24
2	Andhra Pradesh	2,328.89	681.38	444.95	236.43
3	Arunachal Pradesh	230.31	159.18	127.09	32.19
4	Assam	541.63	298.44	218.51	81.37
5	Bihar	579.62	193.12	121.93	71.19
6	Chhattisgarh	956.86	321.01	272.37	48.64
7	Delhi	5.33	2.86	1.63	1.23
8	Goa	147.24	72.19	53.05	24.15
9	Gujarat	910.75	346.74	173.35	173.39
10	Haryana	760.87	262.16	162.75	99.42
11	Himachal Pradesh	156.03	79.93	78.91	1.03
12	Jammu and Kashmir	154.57	81.43	79.61	1.82
13	Jharkhand	472.63	166.58	118.50	50.19
14	Karnataka	1,053.60	380.32	328.29	52.03
15	Kerala	1,329.63	570.49	432.22	138.26
16	Ladakh	33.49	20.10	12.17	7.93
17	Lakshadweep	62.45	44.22	14.42	29.80
18	Madhya Pradesh	910.81	305.51	292.27	13.23
19	Maharashtra	1,601.44	593.33	392.11	201.22
20	Manipur	201.82	95.84	29.92	65.94
21	Meghalaya	132.62	74.26	65.44	11.35
22	Mizoram	154.17	85.61	83.52	2.73
23	Nagaland	168.33	109.56	89.17	20.39
24	Odisha	1,301.19	484.66	361.35	123.29
25	Puducherry	351.26	296.44	92.40	204.04
26	Punjab	162.23	46.96	29.46	17.58
27	Rajasthan	70.38	24.53	8.90	15.63
28	Sikkim	83.68	51.70	43.98	7.68
29	Tamil Nadu	1,236.21	474.99	223.02	253.12
30	Telangana	353.02	112.69	41.19	71.50
31	Dadra and Nagar Haveli and Daman and Diu	6.31	3.58	1.79	1.79
32	Tripura	262.93	150.60	91.45	59.14
33	Uttar Pradesh	1,294.32	412.30	336.61	75.69
34	Uttarakhand	317.25	170.20	166.68	3.53
35	West Bengal	546.38	223.19	87.04	136.21
A	Total (CSS)	19,148.11	7,641.42	5,093.16	2,561.36
B	Central Sector Scheme Component of PMMSY	2,312.92	1,929.68	1,112.62	817.06
A+B	Total (CSS + CS)	21,461.03	9,571.09	6,205.78	3,378.42